

(J.H.C. Sch. 1-7)

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From:  
**Rajesh Kumar Vaish,**  
Registrar (Administration),  
High Court of Jharkhand  
Ranchi

File No. XXII(6)/1/2017-18/Apptt.  
Letter No. \_\_\_\_\_/Apptt.  
Dated: \_\_\_\_\_

To,

1. Sri Gopal Pandey, District & Additional Sessions Judge, Deoghar
2. Sri Dhananjay Kumar, District & Additional Sessions Judge, Dhanbad,
3. Sri Sujit Kumar Singh, District & Additional Sessions Judge, Jamshedpur,
4. Sri Rajni Kant Pathak, District & Additional Sessions Judge, Ramgarh,
5. Ms. Sanjeeta Srivastava, District & Additional Sessions Judge, Giridih,
6. Sri Pawan Kumar, District & Additional Sessions Judge, Dumka,
7. Sri Manoj Chandra Jha, District & Additional Sessions Judge, Garhwa,
8. Sri Surya Bhushan Ojha, District & Additional Sessions Judge, Gumla,
9. Sri Shatrunjay Kumar Singh, District & Additional Sessions Judge, Jamshedpur,
10. Sri Amit Shekhar, District & Additional Sessions Judge, Chatra,
11. Sri Yashwant Prakash, District & Additional Sessions Judge, Gumla,
12. Sri Santosh Kumar no. 2, District & Additional Sessions Judge, Chatra,
13. Sri Srish Dutta Tripathi, District & Additional Sessions Judge-cum-Spl. Judge, FTC for Offences against Women Dhanbad,
14. Sri Surendra Nath Mishra, District & Additional Sessions Judge, Dumka,
15. Sri Kamlesh Kumar Shukla, District & Additional Sessions Judge, Garhwa,
16. Sri Uttam Anand, District & Additional Sessions Judge, Daltonganj,
17. Sri Anand Prakash, District & Additional Sessions Judge, Godda,
18. Sri Deepak Baranwal, District & Additional Sessions Judge, Sahebganj (Rajmahal)
19. Sri Shyam Nandan Tiwary, Additional Judicial Commissioner, Ranchi,
20. Sri Vinod Kumar Singh, District & Additional Sessions Judge, Giridih,
21. Sri Sanjay Kumar Singh No. 2, District & Additional Sessions Judge, Koderma,
22. Sri Ramesh Chandra, District & Additional Sessions Judge, Jamshedpur,
23. Sri Manish Ranjan, District & Additional Sessions Judge, Daltonganj,
24. Sri Kanwal Jeet Chopra, District & Additional Sessions Judge, Gumla,
25. Sri Ghulam Haidar, District & Additional Sessions Judge-cum-Spl. Judge, FTC for Offences against Women Dhanbad
26. Sri Rakesh Kumar Mishra, District & Additional Sessions Judge, Gumla,
27. Sri Prabhakar Singh, District & Additional Sessions Judge, Jamshedpur.

Sub: - Nomination for attending two days Refresher Training Course on 26<sup>th</sup> – 27<sup>th</sup> August, 2017 at Judicial Academy Jharkhand, Ranchi.

Sir,

I am directed to inform that the Court has been pleased to nominate you for attending two days Refresher Training Course on **26<sup>th</sup> – 27<sup>th</sup> August, 2017** with a direction to report to the Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi on 26.08.2017 at 9:30 AM in proper dress.

Accordingly, you are accorded necessary permission for attending the aforesaid course. Also, you are requested to attend the training alongwith tabs for ready reference to Bare Acts.

I am further directed to inform that the arrangement for stay for the participants will be made in Hostels at Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi from the evening of 25<sup>th</sup> August till the evening of 27<sup>th</sup> August, 2017. The nominated officers, staying in the hostel, will pay the mess charge to the staff designate,

in advance, at the time of reporting to the Judicial Academy for training **at the rate of Rs. 320/- per day**. For other officers not staying in the hostel to pay mess charges **@ of Rs. 170 per day**. Cash receipt of the amount received will be given to the officers by the staff designate.

Yours faithfully,  
**Sd/- R.K. Vaish**  
Registrar (Administration)

Memo No. 2909 /Apptt.

Dated, Ranchi, the 06.7.17

Copy forwarded to the Principal District & Sessions Judges, Deoghar / Dhanbad / Jamshedpur / Ramgarh / Giridih / Dumka / Garhwa / Gumla / Chatra / Daltonganj / Godda / Sahebganj / Koderma including the Judicial Commissioner, Ranchi for information and needful / the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter no. 483/JAJ dated 13.06.2017 / the C.P.C., e-Courts Project, J.H.C., Ranchi for information and getting uploaded the letter on the Court's website.

  
05.07.17  
Registrar (Administration)